NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 318/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Benetton India Pvt. Ltd.

V/s

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

My: Sagah Thankar! Politioner i/b Awrishgel

ORDER TCP 318/I&BC/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Petitioner is present. Seeking adjournment. Granted.

2. Adjourned to **06.09.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 24.08.2017

M.K. SHRAWAT

Member (Judicial)